SHRI PALA K M MATHEW (IDUKKI) Sir I ise to point out a very urgent matteI drastically affecting small rubber growers in kerala

Now the commerce Minister has suddenly come out with an annnucnemtn invint applica tions fore the grant of licence tormportinto India the seven lakh and odd small cultivators of rubber in Kerala view this as anextreme con cern with deep anguish and alarm

Now the consequent downfullinpicer will ruin the small farmers These steps will marginalise the STC and would permit the industriatsts and monopolitst to import rubber This is most unfair to the small rubberfarmers

Yielding to the monopolists will automati Cally break the backbone of the economy of the Kerala also The official assessment of the bureaucrats regarding the shortage of rubber is unrealisitic and untrue Now there is no death of rubberin India at the moment The present price is mostunremunerative also The small farmers are in the unorganisedsector and they have no pressure groups or lobbies for convassungfor them

So I would request the Government to rase the minimum price of rubber at least to Rs 3 perkilo and I strongly urge upon the Gov emment lot to import even a kilo of rubber

SHRI HANNAN MOLLAH (Uluberia) it hasbeen reported that about 143 employees of the inchan Trade Promotion Organisation (ITPO) have been retrenched recently and they are out of job since 1441993 it is against the Government sassurance in the Housethat no public sector unit in such a way would retrench its employees and if there is a surplus they will beteplaced andredeployed Buthere inDelhi in the ITPO office at Pragatı Maidan they have retrenched 143 employees saying it is done because of economic reasons

You will be surprised to know that lakhs of rupees are being spentto bningsome machunes for attendance of the employees there Youwill bealsosurpusedtoknow that the Chaumanand other officers of ITPO are gong abroad every week and every month and lakhs and lakhs of rupees are being spent andtheytalk of economy In that situation I will say that it should be stopped Fortheseforeigntripsandotherthungs there should be some norms In the name of economy only the employees should not be retrenched and the 143 employees should be takenback andthey shouldbe given back their employment in the ITPO

## [Translation]

SHRI RAM TAHAL CHOUDHARY (Ranchı) Mr Charman Sirlwouldike tomake some submissions about Ranchicity of Bihar Ranchihas apopulation oftenlakh Thecentral Government as well as the State Govermment have beenaskedforthe lastwo yearsto provide a by pass there Inthe absence ofbypass there is a lot of trattic jam which apparently is the main cause of many accıdents there Therefore through you lurge the Centrat Government to constructabypassınRanchı Therearemany cities in the country which have a population of more than 10 lakhbypasses shouldbeprovided in all the such cities

DR LAXMINARAYAN PANDEYA (Mandsaur) Mr Charman Sur the Central Governmentopens Central schools at various places in order to provide facitry to Central Govemmentemployees and proper education totheirwards lamsorrytosay that the number of Central schools in Madhya Pradesh is not sufficient It is very sorry to know thatevenafter making recommendationto opennew schools at vanous places in Madtrya Pradesh the same have not been opened it is totally unjust not to provide a central schoolin Mandsaur which is a C R P F Centre and is also inhabted by employees of Excise IncometaxandRaikways

Therefore throughyou, I wouldrequestitie

